

*IN THE INCOME TAX APPELLATE TRIBUNAL  
KOLKATA BENCH "SMC" KOLKATA*

Before **Shri SANJAY GARG, Judicial Member**

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| आयकर अपील सं.य/ITA<br><b>No.531/Kol/2020</b><br>Assessment Year:2006-07 |
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|---|-----------------------------|--|
| Shree Varsha Investors & Traders Pvt. Ltd., 5A, Muktaram Babu Street, 3 <sup>rd</sup> Floor, Kolkata-700007<br><b>[PAN No.AADCS 6052 Q]</b> | <u>बनाम/</u><br><b>V/s.</b> | DCIT, Circle-9(1), Aayakar Bhawan P-7, Chowringhee Square, Kolkata-700 069 |
| अपीलार्थी /Appellant  | ..                          | प्रत्यर्थी /Respondent   |

**Hearing through video Conferencing**

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|--------------------------------------|-----------------------------------|
| अपीलार्थी की ओर से/By Appellant      | Shri Miraj D. Shah, Advocate      |
| प्रत्यर्थी की ओर से/By Respondent    | Mrs. Ranu Biswas, Addl. CIT-SR-DR |
| सुनवाई की तारीख/Date of Hearing      | 06-01-2021                        |
| घोषणा की तारीख/Date of Pronouncement | 06-01-2021                        |

**आदेश /O R D E R**

The present appeal has been preferred by the assessee against the order dated 03.10.2017 of the Commissioner of Income-tax (Appeals)-3, Kolkata [hereinafter referred to as 'CIT(A)'].

2. At the outset, Ld. counsel for the assessee has submitted that since the assessee has opted for "*Vivad Se Vishwas Scheme 2020*" and, therefore, he intends to withdraw the present appeal. The Ld. DR has no objection for the said withdrawal.

In view of the above, the appeal of the assessee is hereby dismissed as  
'Withdrawn'.

Order pronounced in open court at the close of the hearing on  
Wednesday, 6<sup>th</sup> January, 2021.

Sd/-  
(Sanjay. Garg)  
Judicial Member

Kolkata,  
\*Dkp/Sr.PS

दिनांक:- 06/01/2021 कोलकाता

**आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-**

1. अपीलार्थी/Appellant-Shree Varsha Investors & Traders Pvt. Ltd. 5A, Muktaram  
Babu Street, 3<sup>rd</sup> Floor, Kolkata-007
2. प्रत्यर्थी/Respondent-DCIT, Cir-9(1), Aayakar Bhawa, P-7, Chowringhee Square,  
Kolkata-700 069
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त- अपील / CIT (A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण कोलकाता / DR, ITAT, Kolkata
6. गार्ड फाइल / Guard file.

/True Copy/

By order/आदेश से,

उप/सहायक पंजीकार  
आयकर अपीलीय अधिकरण,  
कोलकाता ।